

1	2	3	4
155	Gagal-I	2000.00	82.85
156	Gagal-II	2400.00	87.33
157	Tikaria (G)	2310.00	105.02
158	Kymore	2200.00	100.55
159	Chaibasa	870.00	101.72
160	Sindri	910.00	110.55
161	Bargarh	2110.00	58.48
162	Damodhar	525.00	102.67
163	Jamul	1584.00	83.4
164	Chanda	2604.00	53.84
165	Madukkarai	1180.00	75.85
166	Wadi	2590.00	61.35
167	Wadi-New	3500.00	68.89
168	Bellary (G)	1100.00	84.91
169	Kolar (G)	1600.00	74.69
	ACC Ltd	28983.00	79.81

Source: Cement Manufacturers Association.

Source: ACC Ltd. and Ambuja Ltd.

Setting up of NIMZs

2649. SHRIMATI VASANTHI STANLEY: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the details of first 12 National Investment Manufacturing Zones (NIMZs) going to be set up in India;

(b) how far is the policy different in incentilizing Green technology alone; and

(c) how far exemption from capital gain tax is going to help manufacturing sector?

THE MINISTER OF COMMERCE AND INDUSTRY (SHRI ANAND SHARMA): (a) 8 Investment Regions under the Delhi Mumbai Industrial Corridor (DMIC) have been announced as NIMZs. The details are as under:

- (i) Ahmedabad-Dholera Investment Region, Gujarat
- (ii) Shendra-Bidkin Industrial Park city near Aurangabad, Maharashtra
- (iii) Manesar-Bawal Investment Region, Haryana
- (iv) Khushkhera-Bhiwadi-Neemrana Investment Region, Rajasthan
- (v) Pithampur-Dhar-Mhow Investment Region, Madhya Pradesh
- (vi) Dadri-Noida-Ghaziabad Investment Region, Uttar Pradesh
- (vii) Dighi Port Industrial Area, Maharashtra and
- (viii) Jodhpur-Pali-Marwar region in Rajasthan.

One NIMZ, outside the DMIC region, at Nagpur in Maharashtra, has also been given in-principle approval.

(b) The Policy envisages leveraging the existing incentives/schemes of the Government of India and introducing new mechanisms to promote green technologies. These include setting up of a Technology Acquisition and Development Fund (TADF) to support the creation of a patent pool; domestic manufacturing of equipments *inter-alia* for controlling pollution and reducing energy consumption; environmental audit and green buildings.

(c) Relief from Capital Gains Tax will encourage investment of the income generated from the disposal of unproductive assets like residential properties into manufacturing activity.

Permanent exhibition in Srinagar for promotion of Kashmir Arts and Crafts

2650. PROF. SAIF-UD-DIN SOZ: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether Government is aware of the necessity of setting up a permanent exhibition at a central place in Srinagar for Kashmir arts and crafts;